SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation) LIST OF UNSECURED FINANCIAL CREDITORS OF SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)

1	Mahindra & Mahindra Financial Services Gurdeep Singh 9815499713 Pankaj Rana 9992525185 PANKAJ.RANA@mahindraf inance.com GURDEEP.SINGH9@mahin drafinance.com	1,03,03,769	1,02,82,735	1.Dealer Funding Agreement Dated 18 th December 2014 2.Account Statement	Un Secured Financial Creditor Security Interest Not Reflected in Index of Charges Claim Received on 30.08.2025 Security Interest NOT Relinquished
2	Romesh Kumar Aggarwal	24,99,932	22,00,151	Un Secured Financial Creditors	
	rkaggarwalca@yahoo.co m			Claim Not Received. Repeated the old Claim amount	
3	Sukriti Gupta sukritigupta16@gmail.co m	25,00,000	25,00,000		
4	Satya Cold forge Private Limited satyacoldforge@gmail.co m	1,95,32,655	-		
5	Akash Gupta 88725-66666	9,75,000.00	9,75,000.00	LOAN AGATNST CHEQUE NO. 798082 DATED 01.11.2018 OF	Un Secured Financial Creditor

	akash@pncqroup.in			SYNDICATE BANK FOR RS. 5,00,000 COPY OF ACCOUNT CONFIRMED BY SWANI MOTORS SERVICES PVT LTD FOR THE FY 2018-19 COPY OF ACCOUNT FROM FY 2019-20 TO TILL DATE BANK STATEMENT	Submitted his claim on Form-G of his own, later requested for Form-D. , Which has been provided) Security Interest NOT Relinquished
6	Kamla Gupta 88725-66666 akash@pncqroup.in	9,75,000.00	9,75,000.00	LOAN AGATNST CHEQUE NO. 969033 DATED 01.11.2018 OF SUBSTANTIATED SYNDICATE BANK FOR RS. 5,00,000 COPY OF ACCOUNT CONFIRMED BY SWANI MOTORS SERVICES PW _I LTD FOR THE FY 2018-19 (III) COPY OF ACCOUNT FROM FY 2019-20 TO TILL DATE (IV) BANK STATEMENT	Un Secured Financial Creditor Additional Information Sought Resubmitted his claim on Form-G of his own, later requested for Form-D. , Which has been provided) Security Interest NOT Relinquished
7	Sh. Rajiv Johar Karta S/o Sh.Harnam Dass Johar, 8146590006 Rajiv johar advocate@y ahoo.com	43,40,000.00	43,40,000.00	Memorandum of understanding dated 21.09.2017 Copy of Account from 01.04.2018 to 18.12.2018 Bank statement from 29.07.2017 to 03.01.2018	Un Secured Financial Creditor (Resubmitted his claim on Form-G of his own, later

				of Karur Vyasa Bank Limited Form-26AS Photocopies of cheques received for interest of prior period Form-C Submission of Claim by Financial Creditors PAN Card Aadhaar Card	requested for Form-D. , Which has been provided) Security Interest NOT Relinquished
8	Ludhiana Bottling Company (A partnership firm), C-54, Focal Point, Ludhiana 141010 akshekhawat@lbpl.co.i n	1,14,34,245.00	1,14,34,245.00	2 cheques of Rs. 50,00,000/- each bearing cheque number 540233 dated 20.04.2019 and other cheque of Rs. 50,00,000/- bearing no. 540234 dated 20.04.2019 was issued by M/s Swani Motors in favour of LBC which was dishonored with memo dated 22.04.2019. M/s Ludhiana Bottling Company (A partnership firm, hereinafter referred as "LBC") provided a Loan of Rs. 1,00,00,000/-to M/s Swani Motors Services Private Limited (Hereinafter referred as "Swani") at Simple rate of interest of 15% p.a. Wherein, the LBC approached the party on 19.04.2019 for the return	Un Secured Financial Creditor Additional Information Sought Additional (Interest (to be calculated) on Claim Amount As per Statement of AC of the relevant period obtained from SBI Stock Exchange Br Ludhiana Ch.No864003 and Ch.No864024 have been credited into the Account No.31139314465 of Swani Motors Services P Ltd by BT from AC No 55031479703

				of money and wherein the M/s Swani Motors issued two cheques in favor of LBC of Rs. 50,00,000/each to be drawn from SBI Branch (09838), Ludhiana. The cheques bearing No. 540233 and 540234 dated 20.04.2019. On presentation, the cheques were dishonored stating remarks "Insufficient"	Security Interest NOT Relinquished
8	Unsecured Financia Creditors	5,25,60,601.00	3,27,07,131.00	issued to M/s Swani Motors dated 20-05-2019 and later a Recovery suit was instituted against the M/s Swani Motors.	